

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1987**

TO BE ANSWERED ON THE 03RD MARCH, 2020/ PHALGUNA 13, 1941 (SAKA)

COMPLAINTS AGAINST MCD OFFICIALS

†1987. SHRIMATI POONAMBEN MAADAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government does not look into the complaints of negligence, corrupt practices and other irregularities, received against the officials of Municipal Corporation of Delhi (MCD) through the complaint registered through Helpline No. 1916 of the MCD;

(b) the reaction of the Government thereto;

(c) whether the Government is likely to review the work of officials while investigating the reasons behind such complaints received through the helpline so that action could be initiated against corrupt and negligent officials and corruption in MCD could be eradicated; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a): North, South and East Delhi Municipal Corporations have informed that Helpline No.1916 does not pertain to them. The Helpline No.1916 pertains to Delhi Jal Board.

(b) to (d): In view of reply at (a) above, question does not arise.
